

Shri Hukam Singh: May I know whether there is any central printing press also for this Bharati Braille?

Shri Jagjivan Ram: Yes, a central printing press has been established at Dehra Dun.

Shri Hukam Singh: May I know whether the school imparts education in Hindi alone or in other principal Indian languages as well?

Shri Jagjivan Ram: This is for Hindi as well as for other Indian languages.

Shri Hukam Singh: Is there any Braille connotation for music in this institution?

Shri Jagjivan Ram: I cannot say definitely.

CIVILIAN GAZETTED POSTS

***385. Shri Hukam Singh:** Will the Minister of Defence be pleased to state:

(a) the number of applications received by the Selection Board from the retrenched and surplus military and Civilian Officers for absorption in Civilian Gazetted posts; and

(b) the number selected by the Selection Board and the number actually absorbed?

The Minister of Defence (Shri Gopalaswami): (a) 2,996.

(b) 48 were selected of whom two have so far been absorbed. The others have not yet accepted the offer of appointments made to them.

Shri Hukam Singh: Does the selection board consist of military officers alone or are any civilians also represented on it?

Shri Gopalaswami: There is a member of the U.P.S.C. on it.

Dr. Gangadhara Siva: May I know how many applications have been received from members of the Scheduled Castes and how many of the applicants have been selected?

Shri Gopalaswami: I am afraid, Sir, I have not got that information.

HINDUSTAN AIRCRAFT LTD.

***386. Shri B. R. Bhagat:** Will the Minister of Defence be pleased to state:

(a) whether the Share-Capital of the Hindustan Aircraft Ltd., is proposed to be increased; and

(b) if so, by how much?

The Minister of Defence (Shri Gopalaswami): (a) and (b). It was recently decided to increase the share capital of Hindustan Aircraft Ltd., by Rs. 200 lakhs.

Shri B. R. Bhagat: Who will own these shares? Will they be Government or non-Government owned?

Shri Gopalaswami: The whole of the two crores will be Government of India's funds.

Shri B. R. Bhagat: Are there non-Governmental shares in this company?

Shri Gopalaswami: No, at present the share capital is divided between the Government of Mysore and the Government of India.

Shri B. R. Bhagat: May I know whether there is a proposal to transfer this concern to the Production Ministry?

Shri Gopalaswami: There is no such proposal.

ELECTRICAL ENGINEERING SCHOOL

***387. Shri B. R. Bhagat:** Will the Minister of Defence be pleased to state:

(a) whether Government propose to start an Electrical Engineering School at Jamnagar;

(b) if so, for what purpose; and

(c) when the school will start functioning?

The Minister of Defence (Shri Gopalaswami): (a) and (c). The Naval Electrical School has been in commission at Jamnagar since 1942. It is now proposed to build a permanent building to house it.

(b) The main function of the Naval Electrical School is to impart training to Officers and men of the Indian Navy in general, and of the Electrical Branch of the Indian Navy in particular, in the operation and/or maintenance of all Electrical equipment in use in the Service.

FIVE YEAR PLAN

***388. Dr. Ram Subhag Singh:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that India's five-year plan of development would be converted into a six-year plan to bring it in line with the Colombo Plan; and

(b) if so, what would be the consequent increase in the outlay?

The Minister of Finance (Shri C. D. Deshmukh): (a) I would invite the attention of the hon. Member to the reply I gave to Question No. 67 on the 21st May, 1952, when I stated that the only difference between the Plan of the Government of India included in the Revised Colombo Plan and the Five-year-plan is that the probable expenditure on development for an additional year, not covered by the latter, is included in the former.

(b) The Draft Five-year Plan published in July, 1951, envisaged a development expenditure of Rs. 1,943 crores over the five years on Public Account. Extended to the sixth year, the figure increases to Rs. 2,334 crores.

Dr. Ram Subhag Singh: May I know whether the external assistance contemplated under the Five Year Plan would also increase with the conversion of that Plan into a six year plan?

Shri C. D. Deshmukh: Yes, Sir, *pro rata*.

Dr. Ram Subhag Singh: By what amount?

Shri C. D. Deshmukh: Approximately *pro rata*.

DEFENCE SCIENCE ORGANISATION

***389. Shri Velayudhan:** Will the Minister of Defence be pleased to state:

(a) whether a conference of Scientists was held under the auspices of the Defence Science Organisation; and

(b) if so, what were the results of the deliberations of this Conference?

The Minister of Defence (Shri Gopalaswami): (a) Yes.

(b) The Conference afforded an opportunity to scientists in Universities and in the different parts of the Defence organisation to come together and exchange ideas on various scientific problems concerning the Defence Services.

Shri Punnoose: May I know whether that conference was a conference of Indian scientists alone or foreign scientists had also taken part in it?

Shri Gopalaswami: I believe they were practically all Indian scientists.

Shri Punnoose: May I know whether those Indian scientists were invited in their individual capacity or as representatives of certain organisations?

Shri Gopalaswami: I think some of them were invited in their individual

capacity but I believe some others represented certain organisations.

Shri Nambiar: May I know whether the question of production of atom bomb was also concerned in that conference?

Mr. Speaker: Order, order. Next question.

DESHMUKH AWARD

***390. Shri B. R. Bhagat:** Will the Minister of Finance be pleased to state:

(a) whether the Government of Bihar asked for the revision of the Deshmukh Award of 1950 in regard to the division of Income-tax Pool and share in lieu of payment of export duty on jute and jute-products;

(b) if so, the reasons advanced by the Bihar Government for the same; and

(c) the decision, if any, taken by the Government of India on the request of the Bihar Government?

The Minister of Finance (Shri C. D. Deshmukh): (a) to (c). As the hon. Member is aware, this matter is now under enquiry by the Finance Commission and Government's decision can be taken only after receipt and consideration of the Commission's recommendations. Government are not aware of the contents of the representation submitted by the Government of Bihar to the Commission.

Shri B. R. Bhagat: May I know whether the Finance Commission is likely to pay a visit to Bihar to examine these points in the near future?

Shri C. D. Deshmukh: I am not in a position to answer the question. The Finance Commission determine their tour programme—it is very likely they will visit Bihar before they finish.

U. N. TECHNICAL ASSISTANCE

***391. Shri S. N. Das:** Will the Minister of Finance be pleased to state:

(a) what are the terms and conditions of the Technical Assistance Pact recently entered into between India and the U.N.;

(b) how much India will have to contribute towards the common fund financed by the voluntary contributions by participating Governments; and

(c) the benefits that India will be deriving from the Pact?